

## Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

S l. N o.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of Annexure Filing under clause (ca) of sub-regulation (2) of regulation 13	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	2	5,10,83,52,698.48/-					5,10,83,52,698.48/-	1	Till the time, books of accounts of Corporate Debtor are handed over, claims cannot be verified.
2	Unsecured financial creditors belonging to any class of creditors	1	1,68,35,04,148.00/-	1	1,68,35,04,148.00/-				2	Since books of accounts and other records of Corporate Debtor have not yet been located and handed over, the Claims of Unsecured Creditor has been admitted on provisional basis (only basis the documents provided by the Creditors).
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)									
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									
5	Operational creditors (Workmen)									
6	Operational creditors (Employees)									
7	Operational creditors (Government Dues)									
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	14,84,871.00/-					14,84,871.00/-	3	Till the time, books of accounts of Corporate Debtor are handed over, claims cannot be verified.
9	Other creditors, if any, (other than financial creditors and operational creditors)									
<b>Total</b>		<b>4</b>	<b>6,79,33,41,717.48/-</b>		<b>1,68,35,04,148.00/-</b>			<b>5,10,98,37,569.48/-</b>		

**Annexure-1**

Name of the corporate debtor: Nufuture Digital (India) Limited;

Date of commencement of CIRP: 3<sup>rd</sup> October 2024;List of creditors as on: 27<sup>th</sup> October 2024**List of secured financial creditors belonging to any class of creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered By guarantee	Whether related party?	% of voting share in CoC					
1.	Axis Trustee Services Limited	17.10.2024	4,61,79,79,095.04/-										4,61,79,79,095.04/-	Till the time, books of accounts of Corporate Debtor are handed over, claims cannot be verified. Various litigations were persisting with respect to the said claim before different adjudicating authorities.
2.	Axis Trustee Services Limited	17.10.2024	49,03,73,603.44/-										49,03,73,603.44/-	Till the time, books of accounts of Corporate Debtor are handed over, claims cannot be verified. Various litigations were persisting with respect to the said claim before different adjudicating authorities.

**Annexure-2**

**Name of the corporate debtor: Nufuture Digital (India) Limited;**

**Date of commencement of CIRP: 3<sup>rd</sup> October 2024;**

**List of creditors as on: 27<sup>th</sup> October 2024**

**List of unsecured financial creditors belonging to any class of creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	Hewlett Packard Financial Services (India) Private Limited	18.10.2024	1,68,35,04,148.00/-	1,68,35,04,148.00/-	Unsecured		No	100%*					Since books of accounts and other records of Corporate Debtor have not yet been located and handed over, the Claims of Unsecured Creditor has been admitted on provisional basis (only basis the documents provided by the Creditors).

**\*The Claim of Hewlett Packard Financial Services (India) Private Limited has been admitted on provisional basis, since the documents, records and books of accounts of the Corporate Debtor has not been handed over to the IRP. There has been no co-operation from the suspended board and appropriate steps are being taken.**

**Annexure-3**

**Name of the corporate debtor: Nufuture Digital (India) Limited;**

**Date of commencement of CIRP: 3<sup>rd</sup> October 2024;**

**List of creditors as on: 27<sup>th</sup> October 2024**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

(Amount in ₹)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?					
1.	Axis Trustee Services Limited	17.10.2024	14,84,871.00/-									14,84,871.00/-	Till the time, books of accounts of Corporate Debtor are handed over, claims cannot be verified. Various litigations were persisting with respect to the said claim before different adjudicating authorities.